



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग पाच-अ

वर्ष ८, अंक ३]

मंगळवार, मार्च ८, २०२२/फाल्गुन १७, शके १९४३

[पृष्ठे १६ किंमत : रुपये ३६.००

असाधारण क्रमांक ७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानसभेत व महाराष्ट्र विधानपरिषदेत सादर केलेली विधेयके (इंग्रजी अनुवाद).

### MAHARASHTRA LEGISLATURE SECRETARIAT

The following Bill is published under Rule 117 of the Maharashtra Legislative Assembly Rules :—

#### L. A. BILL No. VII OF 2022.

##### A BILL

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2022.

Withdrawal of  
Rs.  
62,50,36,40,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2021-  
2022.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of six thousand two hundred fifty crores, thirty six lakhs, forty thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2022, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2022.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		A-EXPENDITURE ON REVENUE ACCOUNT <b>Home Department</b>			
B-4	Secretariate and Other General Services 2045, 2052, 2075,	Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services	1,000	...	1,000
		Total-Home Department	1,000	...	1,000
		<b>Revenue and Forest Department</b>			
C-5	Other Social Services	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	11,38,20,000	...	11,38,20,000
C-6	Relief on Account of Natural Calamities	Relief on Account of Natural Calamities	1,70,00,00,000	...	1,70,00,00,000
		Total-Revenue and Forest Department	1,81,38,20,000	...	1,81,38,20,000
		<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department</b>			
D-5	Dairy Development	Dairy Development	1,000	...	1,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	1,000	...	1,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>School Education and Sports Department</b>					
E-2	General Education	2202, General Education	1,000	...	1,000
		Total-School Education and Sports Department	1,000	...	1,000
<b>Urban Development Department</b>					
F-2	Urban Development and Other Advance Services	District Administration	1,33,60,90,000	...	1,33,60,90,000
		2070, Other Administrative Services			
		2217, Urban Development			
		3054, Roads and Bridges			
		Total-Urban Development Department	1,33,60,90,000	...	1,33,60,90,000
<b>Finance Department</b>					
G-6	Pensions and Other Retirement Benefits	Pensions and Other Retirement Benefits	15,00,00,00,000	...	15,00,00,00,000
		Total-Finance Department	15,00,00,00,000	...	15,00,00,00,000
<b>Industries, Energy and Labour Department</b>					
K-6	Energy	2801, Power	18,77,24,00,000	...	18,77,24,00,000
		2810, New and Renewable Energy			
K-7	Industries	2851, Village and Small Industries	9,01,02,63,000	...	9,01,02,63,000



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		<b>Social Justice and Special Assistance Department</b>			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration	9,000	...	9,000
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food Storage and Warehousing			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		<b>Total-Social Justice and Special Assistance Department</b>	<b>9,000</b>	<b>...</b>	<b>9,000</b>





THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
<b>Co-operation, Marketing and Textiles Department</b>						
V-2	Co-operation.	2070, 2235, 2406, 2425, 2435, 2851, 2852, 3451, 3456,	Other Administrative Services Social Security and Welfare Forestry and Wild Life Co-operation Other Agricultural Programmes Village and Small Industries Industries Secretariat-Economic Services Civil Supplies	82,56,09,000	...	82,56,09,000
			Total-Co-operation, Marketing and Textiles Department	82,56,09,000	...	82,56,09,000
<b>Higher and Technical Education Department</b>						
W-2	General Education	2202,	General Education	1,000	...	1,000
W-3	Technical Education.	2203,	Technical Education.	1,000	...	1,000
			Total-Higher and Technical Education Department	2,000	...	2,000
<b>Women and Child Development Department</b>						
X-1	Social Security and Nutrition	2235, 2236, 2406,	Social Security and Welfare Nutrition Forestry and Wild Life	1,26,31,05,000	...	1,26,31,05,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Women and Child Development Department	1,26,31,05,000	...	1,26,31,05,000
<b>Water Supply and Sanitation Department</b>					
Y-2	Water Supply and Sanitation	2215,	1,000	...	1,000
		Total-Water Supply and Sanitation Department	1,000	...	1,000
<b>SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT</b>					
ZA-2	Secretariat and Other Social Services	2203,	1,000	...	1,000
		2230,			
		2235,			
		2251,			
		2406,			
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	1,000	...	1,000
<b>Tourism and Cultural Affairs Department</b>					
ZD-2	Art and Culture	2205,	1,000	...	1,000
		Total-Tourism and Cultural Affairs Department	1,000	...	1,000
<b>Marathi Language Department</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZF-2	Art and Culture	2205, Art and Culture	1,000	...	1,000
		Total-Marathi Language Department	1,000	...	1,000
<b>Other Backward Bahujan Welfare Department</b>					
ZG-2	Secretariate and Other Social Services	2216, Housing 2251, Secretariat-Social Services 2406, Forestry and Wild Life	14,04,24,000	...	14,04,24,000
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	1,50,00,00,000	...	1,50,00,00,000
		Total-Other Backward Bahujan Welfare Department	1,64,04,24,000	...	1,64,04,24,000
		Total-A-Expenditure on Revenue Account	52,30,75,19,000	...	52,30,75,19,000
<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>					
<b>Home Department</b>					
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police 4070, Capital Outlay on Other Administrative Services 5002, Capital Outlay on Indian Railways-Commercial Line 5055, Capital Outlay on Road Transport	4,55,25,000	...	4,55,25,000
		Total-Home Department	4,55,25,000	...	4,55,25,000

No. of Grant or other Appropriation (1)		Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
				Voted by the Legislative Assembly	Charged on the Consolidated Fund	
				Rs.	Rs.	Rs.
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department</b>						
D-8	Capital Outlay on Animal Husbandry	4403,	Capital Outlay on Animal Husbandry	78,00,00,000	...	78,00,00,000
D-9	Capital Expenditure on Fisheries	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries	3,22,99,000	...	3,22,99,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department				81,22,99,000	...	81,22,99,000
<b>School Education and Sports Department</b>						
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	84,62,00,000	...	84,62,00,000
Total-School Education and Sports Department				84,62,00,000	...	84,62,00,000
<b>Urban Development Department</b>						
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	6,00,00,00,000	...	6,00,00,00,000
Total-Urban Development Department				6,00,00,00,000	...	6,00,00,00,000
<b>Public Works Department</b>						

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
H-7	Capital Expenditure on Social Services and Other Economic Services.	Capital Outlay on Housing	Rs. 50,00,02,000	Rs. ...	Rs. 50,00,02,000
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	Capital Outlay on Public Works	Rs. 2,000	Rs. ...	Rs. 2,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4217, Capital Outlay on Urban Development			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
Total-Public Works Department			Rs. 50,00,04,000	Rs. ...	Rs. 50,00,04,000
<b>Water Resources Department</b>					
I-5	Capital Expenditure on Irrigation	Capital Outlay on Soil and Water Conservation	Rs. 75,37,78,000	Rs. ...	Rs. 75,37,78,000
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
Total-Water Resources Department			Rs. 75,37,78,000	Rs. ...	Rs. 75,37,78,000
<b>Industries, Energy and Labour Department</b>					
K-11	Capital Expenditure on Energy.	Capital Outlay on Power Projects	Rs. 70,01,00,000	Rs. ...	Rs. 70,01,00,000
		6801, Loans for Power Projects			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Industries,Energy and Labour Department	70,01,00,000	...	70,01,00,000
		<b>Social Justice and Special Assistance Department</b>			
N-4	Capital Expenditure on Social Services	4059, 4210, 4225, 4235, 4402, 4425, 6225,	53,82,14,000	...	53,82,14,000
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Co-operation			
		Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
		Total-Social Justice and Special Assistance Department	53,82,14,000	...	53,82,14,000
		<b>Planning Department</b>			
O-10	Capital Outlay on Other Rural Development	4250, 4515, 5452,	1,000	...	1,000
		Capital Outlay on Other Social Services			
		Capital Outlay on Other Rural Development Programmes			
		Capital outlay on Tourism			
		Total-Planning Department	1,000	...	1,000
		Total-B-Expenditure on Capital Account	10,19,61,21,000	...	10,19,61,21,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Grand Total	62,50,36,40,000	...	62,50,36,40,000

**STATEMENT OF OBJECTS AND REASONS.**

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2021-22.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	52,30,75,19,000
(b) Capital Expenditure	. .	10,19,61,21,000
Total	. .	62,50,36,40,000

Mumbai,  
Dated the 8th March, 2022.

AJIT PAWAR,  
Deputy Chief Minister.